

Nomination of cases by Hon'ble the Chief Justice on 07/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	W. P. - 40695/2005	D. B. of Hon. The C. J. and Hon. Dilip Gupta, J.	Writ A-II Section on 08/01/2016
DB of Hon....., J			
2	Spl. Appeal Defective – 545/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 08/01/2016
3	Spl. Appeal – 873/2014	Hon. Krishna Murari, J.	Spl. Appeal Section on 08/01/2016
4	Spl. Appeal – 437/2009	Hon. Krishna Murari, J.	Spl. Appeal Section on 08/01/2016
5	Spl. Appeal – 525/2009	Hon. Krishna Murari, J.	Spl. Appeal Section on 08/01/2016
6	Spl. Appeal – 1917/2008	Hon. Krishna Murari, J.	Spl. Appeal Section on 08/01/2016
7	Spl. Appeal – 1/2009	Hon. Krishna Murari, J.	Spl. Appeal Section on 08/01/2016
8	Spl. Appeal – 55/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 08/01/2016
9	Spl. Appeal – 17/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 08/01/2016
10	Spl. Appeal – 545/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 08/01/2016
11	Spl. Appeal Defective – 26/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 08/01/2016
12	Spl. Appeal Defective – 485/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 08/01/2016
13	Spl. Appeal Defective – 336/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 08/01/2016
14	Spl. Appeal Defective – 331/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 08/01/2016
15	Spl. Appeal Defective – 424/2009	Hon. Tarun Agarwala, J.	Spl. Appeal Section on 08/01/2016
16	Spl. Appeal Defective – 47/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 08/01/2016
17	Spl. Appeal Defective – 46/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 08/01/2016
18	Spl. Appeal Defective – 397/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 08/01/2016
19	Spl. Appeal Defective – 228/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 08/01/2016
20	Spl. Appeal – 844/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 08/01/2016
21	Spl. Appeal – 16/2009	Hon. Arun Tandon, J.	Spl. Appeal Section on 08/01/2016
22	W. P. - 33829/2015	Hon. V. K. Shukla, J.	Writ A-II Section on

			08/01/2016
23	W. P. – 56198/2014 (Time Extension Application)	Hon. Tarun Agarwala, J.	Writ C-II Section on 08/01/2016
24	W. P. – 55780/2014	Hon. Tarun Agarwala, J.	Writ C-II Section on 08/01/2016
25	W. P. – 56982/2014	Hon. Tarun Agarwala, J.	Writ C-II Section on 08/01/2016
26	W. P. - 9548/2003 with W. P. - 17312/2003 with W. P. - 99/2006	Hon. V. K. Shukla, J.	Writ C-II Section on 08/01/2016
27	W. P. - 162/2016 with W. P. - 43885/2015	Hon. Dilip Gupta, J. (Both cases)	Court No. 39 on 07/01/2016
28	Spl. Appeal – 908/2015	Hon. V. K. Shukla, J.	Computer Fresh Section on 07/01/2016
In DB as a member			
29	W. P. - 36418/2015 (Recall Application)	Hon. S. B. Singh, J.	Writ C-II Section on 08/01/2016
30	W. P. - 53493/2013 (Review Application)	Hon. S. B. Singh, J.	Writ C-II Section on 08/01/2016
Bench Comprising			
31	Crl. W. P. - 3648/2015 (Review Application)	Hon. Arun Tandon, J. and Hon. Raghvendra Kumar, J.	Writ C-II (Crl Writ) on 08/01/2016
32	Crl. W. P. - 21150/2014 (Time Extension Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II (Crl Writ) on 08/01/2016
33	Crl. Appeal – 4202/2007 (Correction Application) with Crl. Appeal – 3305/2007 with Crl. Appeal – 3160/2007	Hon. Arun Tandon, J. and Hon. Raghvendra Kumar, J.	Crl. Appeal Section on 08/01/2016
Hon....., J.			
34	Crl. M. A. (u/s 482) – 38324/2014	Hon. Om Prakash, J.	482 Section on 08/01/2016
35	Bail – 17054/2015	Hon. Vipin Sinha, J.	Bail Section on 08/01/2016
36	Bail – 17057/2015	Hon. Vipin Sinha, J.	Bail Section on 08/01/2016
37	Bail – 36091/2015 with Bail – 28218/2012 with Bail – 20565/2012 with Crl. M. A. (u/s 482) – 20065/2015	Hon. Manoj Misra, J.	Bail Section on 08/01/2016
38	W. P. - 63818/2013	Hon. A. K. Tripathi, J.	Writ A-II Section on 08/01/2016

39	W. P. - 68402/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 07/01/2016
Appropriate Court dealing with such matters			
40	Crl. Appeal – 5479/2013	Appropriate Court dealing with such matters	Crl. Appeal Section on 08/01/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
41	W. P. - 147/2016	Hon. Sunita Agarwal, J.	Computer Fresh Section on 08/01/2016
42	W. P. - 144/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 08/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
08/01/2016